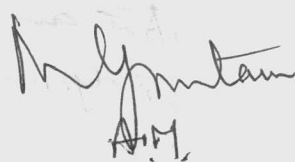


ORDER SHEET

O.A / ~~MA~~ / RA / CP NO. 188 OF 2004Applicant/s V.S. Chaudhary Respds. ~~R.K. Yadav~~ U.O. & SonsAdvocate for Applicant/s Sri R.K. Yadav Advocate for Respondent/s Sri A. Dwivedi
Sri C.B. Yadav

Notes of the Registry	Orders of the Tribunal	Sheet No. 23
	<u>23/11/2010</u> Hon'ble Dr. K.B.S. Rajan, J.M. Hon'ble Mr. S.N. Shukla, A.M. Sri Anil Dwivedi, learned counsel for the respondents has sent illness slip. List on 30/11/2010.  A.M.  J.M. S.V./- <u>30/11/2010</u> Hon. Mr. Justice S.C. Sharma, J.M. Hon. Mrs. Mondulika Gautam, A.M. Even at the time of revising the list, none is responding for the applicant. However, Mr. Anil Dwivedi Advocate is present for the respondents. Hence O.A. is dismissed in default of the applicant.  A.M.  J.M. Ⓜ	